

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER : DNEPRO ADVISORY PVT LTD
UNDER SECTION : 7

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1) ANANT MERATHIA

Counsel for
Applicant

Anant

2 R SUBRAMANIAN
ADV

Counsel for
Respondents

R Subramanian

ORDER

Counsel for Applicant present. Counsel for IRP also present and filed the counter, the copy of which is given to the other side. Counsel for the Applicant prayed for time for filing rejoinder and making final submissions. At request, time is enlarged. Put up on 06.11.2017 at 10.30 A.M.

ghk
MEMBER (TECHNICAL)
ghk

sel
MEMBER (JUDICIAL)